

National Green Tribunal
Principal Bench, New Delhi
Faridkot House, Copernicus Marg
New Delhi – 110001

27(1)/2019/NGT/PB/Store/286

Dated: 05th February, 2026

NOTICE INVITING QUOTATION (NIQ)

Quotations are invited from **Registered Government Auctioneers** for quoting charges for completion of the entire condemnation process of obsolete and unserviceable items lying in the National Green Tribunal (NGT), strictly in accordance with the provisions of the **General Financial Rules (GFR)**.

Eligibility Conditions:

1. The auctioneer must be **registered with Central/State Government**.
2. The auctioneer should have **experience in handling Government auction/condemnation work**.
3. The auctioneer should **not be blacklisted** by any Government Department/Organization.

Submission of Quotation:

The quotation, in a **sealed cover**, superscribed as "**Quotation for Condemnation of Obsolete and Unserviceable Items - NGT**", should reach the undersigned at the above mentioned address **within 30 days** from the date of notice.

Late quotations shall not be entertained.

(S. Vineeta)
Registrar General

Copy to:

1. Ministry of Environment, Forest and Climate Change.
2. National Green Tribunal Website
3. Guard File.